40

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.41/ 2017	*	Admission	14	Kals Information Systems Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE	
1.	Karthick V.	Kals Information	& karthick	
	9900097271	Systems Itd.		

PCS for petitioner company is present. He is directed to comply the objections raised by the Registry.

List it on 12.07.2017.

MEMBER (J)

MEMBER (T)